## TO BE PUBLISHED IN PART-I SECTION-2 OF THE GAZETTE OF INDIA)

## Government of India/Bharat Sarkar Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan, New Delhi, the 28<sup>th</sup> December, 2012

## **NOTIFICATION**

S. No.	Name of the Officer	CSL No.	Included as Under Secretary of CSS in the Select List Year
1.	Shri Lakshmi Kant Trivedi	6132	2009
2.	Shri G. Venkatasubbaiah	6398	2009
3.	Shri Anil Prashar	6789	2010
4.	Shri Anil Kumar	6836	2010
5.	Shri G.P. Sankar	6840	2010

2. The appointment of the above officers on regular basis is subject to the final outcome in O.A. No.611/2012 titled "P.S. Bhandari & Ors. Vs. Uol & Ors. In term so CAT, PB, New Delhi's interim order dated 24.2.2012, and any other order by any Competent Court in any of the connected matters.

(Kshitish Kumar)

Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad (Haryana) – along with Hindi Version.

## Endt. A-45011/77/2011-Ad.I

Dated: 28th December, 2012

- Officers concerned, Ministry of Corporate Affairs.
- The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi.
- 3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
- 4. Sr. PPS to Secretary/PS to AS/JS(R)/JS(M).
- 5. Shri. Utkaarsh R. Tiwaari, Director, Deptt. of Personnel & Training, 2<sup>nd</sup> Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
- 6. e-Governance cell to place it on MCA website under the 'New Appointments' column.
- 7. Service Book of the Officer concerned.
- 8. Hindi Section for translation.
- 9. Guard File 2012.

(Kshitish Kumar)

Under Secretary to the Govt. of India